

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS & FERTILIZERS  
DEPARTMENT OF FERTILIZERS

**LOK SABHA**

**UNSTARRED QUESTION NO. 3072  
TO BE ANSWERED ON 21.03.2017**

**Pay Revision of PSUs**

**3072. SHRIMATI DARSHANA VIKRAM JARDOSH:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Ministry is aware that revision of pay scale is due from 01.01.2017 for employees of PSUs and Cooperative fertilizer producing units as the Central government has already implemented 7<sup>th</sup> Pay commission; and
- (b) the details of the action taken for timely revision of pay scale of employees of PSUs and Cooperative fertilizer producing units?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS,  
SHIPPING, ROAD TRANSPORT & HIGHWAYS

**(SHRI MANSUKH L MANDAVIYA)**

(a) & (b) : Department of Public Enterprises (DPE) vide resolution dated 09.06.2016 has constituted 3<sup>rd</sup> Pay Revision committee (PRC) for the pay revision of Board level & below Board level executives and Non-Unionized Supervisors of Central Public Sector Enterprises (CPSEs) w.e.f. 01.01.2017. The 3<sup>rd</sup> PRC has submitted its reports within stipulated time. The report is also available on DPE website and is in public domain.

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